

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 02.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4325 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Pawan Kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd.	Arjit Pratap Singh
2.	I.A. No. 4334 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Volkswagen Finance Pvt. Ltd. Vs. Shree Bala Printopack Pvt. Ltd. & Ors.	Sanjeev Sagar
3.	I.A. No. 4335 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Anju Industries Vs. Supervising Agency of Rishi Ganga Power Corporation Ltd.	SP Singh Chawla

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

-sd/-

Assistant Registrar